

period from 1st December, 1957 to 31st March, 1958.

- (b) Rs. 1,83,085/-
 (c) Rs. 33,062.24 N.P.
 (d) 496.

Sarnath Monuments

2544. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount spent on the maintenance of the Sarnath monuments during 1957-58; and

(b) the amount proposed to be spent during 1958-59?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Rs. 70,762/- upto the end of December, 1957.

(b) Rs. 23,966/-.

हिमाचल प्रदेश में सड़कों और पुल

२३४५. श्री पंडित देव : क्या गृह-कार्य मंत्र: यह बताने की कृपा करेंगे कि वर्ष १९५७-५८ में हिमाचल प्रदेश में सड़कों और पुल बनाने के लिये सरकार ने पंचायतों को कितनी सहायता दी ?

गृह-कार्य मंत्रालय में राज्य मंत्र: (श्री बातर): हिमाचल प्रदेश प्रशासन ने १९५७-५८ में पंचायतों को सड़कों और पुल बनाने के लिये १,२६,७८८ रुपए सहायता के रूप में दिए हैं।

Bharat Electronic (Private) Ltd.

2546. { Shri Jhunjhunwala:
 { Shri Ajit Singh Sarhadh.

Will the Minister of Defence be pleased to state:

(a) the progress made by the Bharat Electronic (Private) Ltd., Bangalore;

(b) the extent of production during 1957;

(c) whether the production has been below the target; and

(d) if so, the reasons therefor?

The Minister of Defence (Shri Krishna Menon): (a) Factory buildings have been constructed, machinery and equipment have been installed, staff has been recruited and trained, and manufacture of electronic equipment and parts is in progress.

(b) and (c). Equipment, jigs and tools and miscellaneous and capital goods for the factory itself were manufactured during 1957. Production was below the target for the year. The low achievement in production is surmised to be due to a multiplicity of causes. This problem is now under close investigation with a view to eliminating the impediments and to advance production at least to laid down targets.

Appointments in Manipur

2547. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to appointments of Class I and II officers made in Manipur without compliance with regulation 4(b) of the U.P.S.C. (Consultation) Regulations;

(b) if so, what is the number of such Officers in Class I and II who have been appointed temporarily and whose term of office has been extended from time to time; and

(c) what steps have been taken to regularise the appointments?

The Minister of State in the Ministry of Home Affairs (Shri Batar): (a) All appointments requiring consultation with Union Public Service Commission have been made after such consultation.

(b) and (c). Do not arise.